

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/78/2024 BLAPL/18/2024	SANTA @ SANTOSH NAIK @ SANTAN NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /427 /2020 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000793/2020
2	D-BLAPL/76/2024 BLAPL/19/2024	DULHAN KHAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /159 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000145/2023
3	D-BLAPL/77/2024 BLAPL/20/2024	SK.BABA@SK.ILLIAS VS STATE OF ODISHA	TUSHAR KANTA SAHOO VS	KANDARPUR /171 /2023 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000977/2023
4	D-BLAPL/94/2024 BLAPL/21/2024	BISHAL KUMBHAR VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	BURLA /565 /2022 A.D.J.,SAMBALPUR(Sambalpur) ST/0000066/2023
5	D-BLAPL/123/2024 BLAPL/22/2024	HADI DEI @ NAYAK VS STATE OF ODISHA	BISWAJIT SAHOO VS	NAYAGARH SADAR /166 /2021 A.D.J.,NAYAGARH(Nayagarh ) ST/0000102/2022
6	D-BLAPL/88/2024 BLAPL/23/2024	BISWANATH BARIK @ BABU VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	PURI SADAR /170 /2023 NYAYADHIKARI,PURI(Puri) GR/0000359/2023
7	D-BLAPL/132/2024 BLAPL/24/2024	SEKH BABU VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	JAGATPUR /42 /2023 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000279/2023
8	D-BLAPL/144/2024 BLAPL/25/2024	DILIP PING @ KHADI VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	BADMAL /320 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001124/2023
9	D-BLAPL/257/2024 BLAPL/26/2024	SIBA SUNA VS STATE OF ODISHA	ARIJEET MISHRA VS	SEMILLIGUDA /152 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001306/2023
10	D-BLAPL/258/2024 BLAPL/27/2024	SANKAR MUNDA VS STATE OF ODISHA	SK. ZAFARULLA VS	CHAMPUA /160 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Koraput) GR/0000374/2023
11	D-BLAPL/219/2024 BLAPL/28/2024	ANIL@RABINDRA KUMAR BAG VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JEYPORE TOWN /372 /2023 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput) GR/0001272/2023

## ORISSA HIGH COURT

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12	D-BLAPL/222/2024 BLAPL/29/2024	BABULI@BIMALAKANTA MALLIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /30 /2018 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000201/2018
13	D-BLAPL/185/2024 BLAPL/30/2024	SIDHE@SIDHESWAR PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /232 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001188/2023
14	D-CMP/351/2024 CMP/3/2024	NAMITA MUDULI VS HARIHARA MUDULI	BHASKAR CHANDRA PANDA VS	// CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000046/2023
15	D-CMP/366/2024 CMP/4/2024	PRAVARANI MISHRA VS LAXMAN SENAPATI	TAPASWINI SINHA VS	// DISTRICT & SESSIONS JUDGE,BALASORE Fao/0000125/2016
16	D-CMP/394/2024 CMP/5/2024	BISWANATH GIRI VS NIMAIN MURMU	PRAVASH CH JENA VS	// CIVIL JUDGE (SD), JALESWAR(Baleshwar) CS/0001158/2023
17	D-CMP/372/2024 CMP/6/2024	PRAMODINI NAYAK VS TAPAN KUMAR RAYPRITAM	PRADEEP KUMAR MOHAPATRA VS	// 2ND ADJ CUM SPL JUDGE,BHUBANESHWAR Fao/0000034/2023
18	D-CMP/243/2024 CMP/7/2024	AKSHAYA NAIK VS ANANDA BEHERA	SUBHENDU KAR VS	// DISTRICT & SESIONS JUDGE,BARIPADA RFA/0000009/2023
19	D-CMP/138/2024 CMP/8/2024	MAMI MOHARANA VS KAMAL KUMAR GHOSH	SOUMYA SUCHARITA DEO VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0001285/2016
20	D-CONTC/16/2024 CONTC/18/2024	SASHIREKHA RANA VS ATANU BHOWMICK, M.D.,SAIL	ADV. VS	// () //
21	D-CONTC/305/2024 CONTC/19/2024	RAMA CHANDRA GIRI VS SUSHANTA KUMAR DAS, DIRECTOR,SECONDARY EDUCATION, BBSR	ADV VS	// () //
22	D-CONTC/44/2024 CONTC/20/2024	RABINDRA KUMAR SUTAR VS SATYABRATA SAHOO, I.A.S	ADV VS	// () //
23	D-CONTC/98/2024	SHANTILATA SAHU	BIBHUTI BHUSAN SWAIN	//

## ORISSA HIGH COURT

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	CONTC/21/2024	VS SIDHESWAR BALIRAM BONDAR, I.A.S	VS	() //
24	D-CONTC/442/2024 CONTC/22/2024	DR. DEEPAK KUMAR NAYAK VS SHALINI PANDIT, I.A.S.	ADV. VS	// ()
25	D-CONTC/57/2024 CONTC/23/2024	PRAMOD KUMAR DASH VS SATYABRATA SAHU, I.A.S	ADV VS	// ()
26	D-CONTC/95/2024 CONTC/24/2024	REGETI DHANNUNJAYA VS DR. PRADEEP KUMAR PATRA, CDMO AND PHO, GAJAPATI	SARBESWAR BEHERA VS	// ()
27	D-CONTC/186/2024 CONTC/25/2024	CHITTA RANJAN MISHRA VS CHINMAY ACHARYA, SUBCOLLECTOR, AND SUB DIVISIONAL MAGISTRATE,BBSR	ADV VS	// ()
28	D-CONTC/51/2024 CONTC/26/2024	DIGBIJAYA SAMANTARAY VS AMITA PATTNAIK, OES	adv. VS	// ()
29	D-CONTC/443/2024 CONTC/27/2024	PRASANTA KUMAR DASH VS SATYABRATA SAHOO, I.A.S	adv VS	// ()
30	D-CONTC/358/2024 CONTC/28/2024	PRATIVA GIRI VS SHALINI PANDIT, I.A.S	HEMANTA KUMAR MOHANTA VS	// ()
31	D-CRLA/19/2024 CRLA/9/2024	LUDU PANGI VS STATE OF ODISHA	DEEPAKNKAR PANIGRAHY VS	DAMANJODI /37 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000111/2022
32	D-CRLMC/113/2024 CRLMC/10/2024	CHANDRASEKHAR RANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal)
33	D-CRLMC/131/2024 CRLMC/11/2024	BIJAY GOLDAR VS STATE OF ODISHA	DURGA PRASAD JENA VS	2(A)CC/0000031/2021 BARANGA /47 /2018
34	D-CRLMC/265/2024 CRLMC/12/2024	SANAJY@SANAJY KUMAR BISOI VS	SAROJ KUMAR PADHI VS	J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000361/2018 //0 J.M.F.C.,KOTPAD(Koraput)

## ORISSA HIGH COURT

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35	D-CRLMC/234/2024 CRLMC/13/2024	STATE OF ODISHA SHIBA@SHIBA PRASAD SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	ICC/0000001/2022 BOLANGIR SADAR /148 /2019 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) GR/0000734/2019
36	D-CRLMC/310/2024 CRLMC/14/2024	ABHIJIT ROUT @ ABHIJEET ROUT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	TIRTOL /583 /2021 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghpur) GR/0000554/2021
37	D-CRLMC/136/2024 CRLMC/15/2024	NASREEN FATIMA@ N.FATIMA VS STATE OF ODISHA(VIG)	ANIRUDHA DAS VS	BALASORE VIGILANCE /28 /2020 SPL.JUDGE (VIG),BALASORE(Baleshwar) CRMC/0000112/2022
38	D-CRLMC/169/2024 CRLMC/16/2024	VARSHA RANI KYAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	PURIGHAT /221 /2022 2ND ADJ,CUTTACK(Cuttack) CRREV/0000009/2023
39	D-CRLMP/13/2024 CRLMP/4/2024	ANCHANA BEHERA VS STATE OF ODISHA	RITA SINGH VS	/ /0 ( //
40	D-CRLMP/259/2024 CRLMP/5/2024	SUDARSAN NAYAK VS SUPERINTENDENT OF POLICE, NAYAGARH	BIGYAN KUMAR SHARMA VS	/ /0 ( //
41	D-CRLMP/274/2024 CRLMP/6/2024	AMITAV CHANDA VS STATE OF ODISHA	DEBASIS TRIPATHY VS	MARINE PS AT JAMBO /159 /2022 ( //
42	D-FAO/136/2024 FAO/5/2024	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS SK. AMIN ULLAH	SOMNATH ROY VS	/ / COMNR.FOR EMPLOYEES COMP./ASST EC/0000067/2021
43	D-JCRLRV/473/2024 JCRLRV/1/2024	SARASWATA MALLIK VS STATE OF ODISHA	ADV. VS	BANIGOCHA /11 /2012 DISTRICT AND SESSIONS JUDGE,NAYAGARH CRA/0000031/2022
44	D-RSA/133/2024 RSA/3/2024	NAMITA NAYAK VS PARSURAM DWIBEDY	D.P.MOHANTY VS	/ / DISTRICT & SESSIONS JUDGE,BHADRAK MA/0000008/2022
45	D-RSA/89/2024 RSA/4/2024	SHAILABALA NANDA VS THE SAMAJ, CUTTACK	HIMANSHU BHUSAN DASH VS	/ / DISTRICT AND SESSIONS JUDGE,DEOGARH RFA/0000001/2022

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

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46	D-TRP(C)/330/2024 TRP(C)/8/2024	PALLABITA TRIPATHY VS BHABESH KUMAR DASH	TRILOCHAN DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000773/2023
47	D-WP(C)/282/2024 WP(C)/153/2024	PRAMATHESH MOHANTY VS STATE OF ODISHA	LUCKY MOHANTY VS	// ()
48	D-WP(C)/15/2024 WP(C)/154/2024	LABANYA SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// ()
49	D-WP(C)/156/2024 WP(C)/155/2024	RUKMANI MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()
50	D-WP(C)/206/2024 WP(C)/156/2024	RANJAN KUMAR SAHOO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	// ()
51	D-WP(C)/337/2024 WP(C)/157/2024	ARJUN MALLICK VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// ()
52	D-WP(C)/338/2024 WP(C)/158/2024	PRAMOD KUMAR NATH VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	// ()
53	D-WP(C)/147/2024 WP(C)/159/2024	LAXMI DHARUA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()
54	D-WP(C)/63/2024 WP(C)/160/2024	SANJEEB KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// ()
55	D-WP(C)/153/2024 WP(C)/161/2024	RUKMANI MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// ()
56	D-WP(C)/577/2024 WP(C)/162/2024	SUMITRA DEVI AGRAWAL VS STATE BANK OF INDIA, BOLANGIR	CHANDANA MISHRA VS	// ()
57	D-WP(C)/596/2024	RAGHUNATH DASH	ANJAN KUMAR BISWAL	//

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	WP(C)/163/2024	VS STATE BANK OF INDIA, BBSR	VS	0 //
58	D-WP(C)/129/2024 WP(C)/164/2024	MAHESWAR BEHERA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
59	D-WP(C)/549/2024 WP(C)/165/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS BIMAL KRISHNA PAL	SATYA SMRUTI MOHANTY VS	// 0 //
60	D-WP(C)/615/2024 WP(C)/166/2024	SUDARSAN BEHERA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
61	D-WP(C)/544/2024 WP(C)/167/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS SUVRA SINHA	ANIRUDH SANGANERIA VS	// 0 //
62	D-WP(C)/335/2024 WP(C)/168/2024	SURAJ KUMAR TARAI VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
63	D-WP(C)/547/2024 WP(C)/169/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS ARPITA MAJUMDER	ANIRUDH SANGANERIA VS	// 0 //
64	D-WP(C)/132/2024 WP(C)/170/2024	FAKIR CHARAN ROUT VS REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA, BBSR	PRAMOD KUMAR NAYAK VS	// 0 //
65	D-WP(C)/585/2024 WP(C)/171/2024	M/S SEVEN HILLS PVT. LTD., PURI VS ARYA KUMAR MAJUMDAR	SATYA SMRUTI MOHANTY VS	// 0 //
66	D-WP(C)/300/2024 WP(C)/172/2024	NALLANA SUMATI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
67	D-WP(C)/543/2024 WP(C)/173/2024	M/S SEVEN HILLS ESTATES LTD., PURI VS PRIYAM PALIT	ANIRUDH SANGANERIA VS	// 0 //
68	D-WP(C)/355/2024 WP(C)/174/2024	TOPHAN NAYAK VS	PRASANTA KUMAR MOHANTY (2) VS	// 0

## ORISSA HIGH COURT

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		COMMNR. CUM SECY., GENERAL ADMINISTRATION DEPT., GOVT. OF ODISHA, BBSR		//
69	D-WP(C)/522/2024 WP(C)/175/2024	SAIRAM SWAYAM SAHAYIKA GOSTHI, BAGHUA VS COLLECTOR, JAJPUR	NARESH CHANDRA JENA VS	// 0 //
70	D-WP(C)/578/2024 WP(C)/176/2024	SHIVAM CONDEV PVT LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
71	D-WP(C)/583/2024 WP(C)/177/2024	SHIVAM CONDEV PVT. LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
72	D-WP(C)/536/2024 WP(C)/178/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS RADHA RAMAN ROY	ANIRUDH SANGANERIA VS	// 0 //
73	D-WP(C)/581/2024 WP(C)/179/2024	M/S. ROMI CHEMICALS AND PACKING, BBSR VS ODISHA FOREST DEVELOPMENT CORPORATION, BBSR	KOUSIK ANANDA GURU VS	// 0 //
74	D-WP(C)/579/2024 WP(C)/180/2024	SHIVAM CONDEV PVT. LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
75	D-WP(C)/574/2024 WP(C)/181/2024	SHIVAM CONDEV PVT. LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
76	D-WP(C)/576/2024 WP(C)/182/2024	SHIVAM CONDEV PVT. LTD., BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
77	D-WP(C)/538/2024 WP(C)/183/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS MOUSUMI GAYEN	ANIRUDH SANGANERIA VS	// 0 //
78	D-WP(C)/572/2024 WP(C)/184/2024	SHIVAM CONDEV PVT. LTD., KHORDHA VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
79	D-WP(C)/569/2024 WP(C)/185/2024	SHIVAM CONDEV PVT. LTD. BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //

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80	D-WP(C)/573/2024 WP(C)/186/2024	SHIVAM CONDEV PVT. LTD. BBSR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
81	D-WP(C)/182/2024 WP(C)/187/2024	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
82	D-WP(C)/210/2024 WP(C)/188/2024	PRUTHIRAJ OJHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
83	D-WP(C)/188/2024 WP(C)/189/2024	SUKANTA KUMAR SENA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
84	D-WP(C)/244/2024 WP(C)/190/2024	BAIJANTI MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
85	D-WP(C)/194/2024 WP(C)/191/2024	SARAT CHANDRA KHUNTIA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
86	D-WP(C)/309/2024 WP(C)/192/2024	SUDHANSHU KUMAR BISWAL VS COMMNR. CONSOLIDATION AND SETTLEMENT, CTC	RAJKUMAR SUTAR VS	// 0 //
87	D-WP(C)/199/2024 WP(C)/193/2024	SARITA KHUNTIA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
88	D-WP(C)/200/2024 WP(C)/194/2024	PARBATI SAMAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
89	D-WP(C)/207/2024 WP(C)/195/2024	KANHU CHARAN NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
90	D-WP(C)/204/2024 WP(C)/196/2024	RAMAKANTA MOHANTY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
91	D-WP(C)/575/2024	ANIL KUMAR LODHA	PRASANTA KUMAR SATAPATHY	//



## ORISSA HIGH COURT

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	WP(C)/197/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/161/2024 WP(C)/198/2024	RUPESH DEHURI VS STATE OF ORISSA	AMIT PRASAD BOSE VS	// 0 //
93	D-WP(C)/637/2024 WP(C)/199/2024	PRABIN KUMAR DALAI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
94	D-WP(C)/592/2024 WP(C)/200/2024	M/S SEVEN HILLS ESTATES LTD., PURI VS SANKAR CHANDRA SARKAR	SATYA SMRUTI MOHANTY VS	// 0 //
95	D-WP(C)/641/2024 WP(C)/201/2024	SUJIT KUMAR SAHU VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
96	D-WP(C)/647/2024 WP(C)/202/2024	NITYANANDA PANIGRAHI VS STATE OF ODISHA	ABHISHEK MOHANTY VS	// 0 //
97	D-WP(C)/541/2024 WP(C)/203/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS ARABINDA DAS	ANIRUDH SANGANERIA VS	// 0 //
98	D-WP(C)/532/2024 WP(C)/204/2024	M/S SEVEN HILLS ESTATES LTD., PURI VS MOUSUMI GAYEN	ANIRUDH SANGANERIA VS	// 0 //
99	D-WP(C)/624/2024 WP(C)/205/2024	KANGRESS SAHU VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
100	D-WP(C)/463/2024 WP(C)/206/2024	BABULA KUMAR BEHERA VS CHIEF MANAGER, UTKAL GRAMEEN BANK, SAMBALPUR	ASHOK KUMAR BEHERA VS	// 0 //
101	D-WP(C)/600/2024 WP(C)/207/2024	M/S SEVEN HILLS ESTATES LTD., PURI VS SUBHAUE KUNDU	SATYA SMRUTI MOHANTY VS	// 0 //
102	D-WP(C)/601/2024 WP(C)/208/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS	SATYA SMRUTI MOHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

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103	D-WP(C)/595/2024 WP(C)/209/2024	ASIT KUMAR ROY M/S SEVEN HILLS ESTATES LTD., PURI VS PROTIVA MONDAL	SATYA SMRUTI MOHANTY VS	// // 0 //
104	D-WP(C)/363/2024 WP(C)/210/2024	LIPINA PRADHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
105	D-WP(C)/377/2024 WP(C)/211/2024	PATITAPABAN JENA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
106	D-WP(C)/603/2024 WP(C)/212/2024	M/S SEVEN HILLS ESTATES PVT. LTD., PURI VS KOUSHIK BHATTACHARJEE	SATYA SMRUTI MOHANTY VS	// 0 //
107	D-WP(C)/218/2024 WP(C)/213/2024	SABITA BARIK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
108	D-WP(C)/228/2024 WP(C)/214/2024	RANJIT PALEI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
109	D-WP(C)/237/2024 WP(C)/215/2024	LALAT KUMAR OJHA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
110	D-WP(C)/414/2024 WP(C)/216/2024	GANTASETHY JOGA RAO VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
111	D-WP(C)/727/2024 WP(C)/217/2024	SUNITA MAJHI VS PRABHASINI KHATUA	PRASHANTA KUMAR NAYAK VS	// 0 //
112	D-WP(C)/527/2024 WP(C)/218/2024	RUTUMBHARA RANI BISOYI VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
113	D-WP(C)/500/2024 WP(C)/219/2024	SUBRATA PRADHAN VS STATE OF ODISHA	SUJATA JENA VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

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114	D-WP(C)/439/2024 WP(C)/220/2024	M/S ROSHAN ENGINEERS, SUNDARGARH VS INDIAN BANK, SAMBALPUR	KEDAR KUMAR DASH VS	// 0 //
115	D-WP(C)/505/2024 WP(C)/221/2024	SOUBHAGYA KUMAR BEHERA @ SOUVAGYA KUMAR BEHERA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
116	D-WP(C)/384/2024 WP(C)/222/2024	CHAITANYA BISWAL VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
117	D-WP(C)/226/2024 WP(C)/223/2024	LAXMIPRIYA BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
118	D-WP(C)/382/2024 WP(C)/224/2024	BANSIDHAR BARIK VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
119	D-WP(C)/593/2024 WP(C)/225/2024	SHREE MOHAN JHA VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
120	D-WP(C)/513/2024 WP(C)/226/2024	KAMAL KUMAR BEHERA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
121	D-WP(C)/508/2024 WP(C)/227/2024	ADITYA BIJAYA LENKA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
122	D-WP(C)/520/2024 WP(C)/228/2024	ANSHUMAN MISHRA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
123	D-ABLAPL/58/2024 ABLAPL/17/2024	MURALIDHAR SAHU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /268 /2023 0 //
124	D-ABLAPL/143/2024 ABLAPL/18/2024	RAM BISWAS @ RAMAKANTA BISWAS @ RAMKANT BISWAS VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /102 /2021 0 //
125	D-ABLAPL/64/2024	DHIRENDRA KUMAR PANDA	SANJAY KUMAR PRADHAN	VIGILANCE PS (BERHAMPUR) /19 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/19/2024	VS STATE OF ODISHA(VIG.)	VS	() //
126	D-ABLAPL/149/2024 ABLAPL/20/2024	PRAKASH BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /300 /2023 () //
127	D-ABLAPL/74/2024 ABLAPL/21/2024	SHRABAN KUMAR MOHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	RARUAN /157 /2023 S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M CT/0000546/2023
128	D-ABLAPL/154/2024 ABLAPL/22/2024	DEBASIS NAYAK VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	MAHILA P.S. BUXIBAZAR /164 /2023 () //
129	D-ABLAPL/177/2024 ABLAPL/23/2024	PRAVATA KUMAR DALEI @ PRAVAT DALEI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHANDAPARA /100 /2022 () //
130	D-ABLAPL/236/2024 ABLAPL/24/2024	SUJIT KUMAR SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /393 /2023 () //
131	D-ABLAPL/83/2024 ABLAPL/25/2024	BULU NAIK VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	//0 JMFC, JAGANNATH PRASAD(Ganjam) ICC/0000055/2022
132	D-ABLAPL/53/2024 ABLAPL/26/2024	DEEPAK ROUT @ DIPU KANTA ROUT VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /738 /2023 () //
133	D-ABLAPL/223/2024 ABLAPL/27/2024	DR. SOUMEN AMLAN VS STATE OF ODISHA	SURYAKANTA DASH VS	//0 () //
134	D-ABLAPL/233/2024 ABLAPL/28/2024	SK. SAMSER VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /386 /2023 () //
135	D-ABLAPL/238/2024 ABLAPL/29/2024	SHUBHRAJEET BHOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /274 /2023 () //
136	D-ABLAPL/235/2024 ABLAPL/30/2024	CHANDAN @ DUSMANT BEHERA VS	NIRAJ KUMAR SETHI VS	DHENKANAL SADAR /817 /2023 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-ABLAPL/239/2024 ABLAPL/31/2024	STATE OF ODISHA HASAN NABISAHAB SHAIKH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /448 /2023 ( )
138	D-ABLAPL/228/2024 ABLAPL/32/2024	STATE OF ODISHA SITARAM KHATUA VS	SATYABRATA PANDA VS	// SONEPUR /122 /2018 ( )
139	D-ABLAPL/99/2024 ABLAPL/33/2024	STATE OF ODISHA RADHARANI MANDAL VS	SATYA NARAYAN MISHRA 4 VS	// MARINE KASIA /117 /2023 ( )
140	D-ABLAPL/220/2024 ABLAPL/34/2024	STATE OF ODISHA NAYANA ACHARYA VS	SAROJ KUMAR BHUYAN VS	// / /0 J.M.F.C.(IV),CUTTACK(Cuttack)
141	D-ABLAPL/241/2024 ABLAPL/35/2024	STATE OF ODISHA N.DURYADHAN REDDY VS	JYOTIRMAYA SAHOO VS	ICC/0000351/2023 CHATRAPUR /875 /2023 ( )
142	D-ABLAPL/171/2024 ABLAPL/36/2024	STATE OF ODISHA SRIPATI@ SRIPATI RANJAN PATRA VS	AKSHAYA KUMAR SUBUDHI VS	// INFOCITY PS /400 /2022 ( )
143	D-ABLAPL/246/2024 ABLAPL/37/2024	STATE OF ODISHA MANORANJAN NAYAK VS	AMULYA RATNA PANDA VS	// RUPSA /115 /2023 ( )
144	D-ABLAPL/225/2024 ABLAPL/38/2024	STATE OF ODISHA BABULAL LAI VS	JASHOBANTA DASH VS	// RENGALI (SAMBALPUR) /7 /2022 ( )
145	D-ABLAPL/174/2024 ABLAPL/39/2024	STATE OF ODISHA GAYADHAR DALEI VS	PRAVASH CHANDRA JENA VS	// SPL.TASK FORCE /2 /2023 ( )
146	D-ABLAPL/261/2024 ABLAPL/40/2024	STATE OF ODISHA KEDAR PATEL VS	JAGABANDHU SAHU VS	// PADAMPUR /359 /2023 ( )
147	D-ABLAPL/198/2024 ABLAPL/41/2024	STATE OF ODISHA TRILOCHAN DAS VS	SANTOSH KUMAR MAHANTY VS	// PURUSHOTTAMPUR /307 /2023 ( )
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :05/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-ABLAPL/226/2024 ABLAPL/42/2024	BIRANCHI PANDA VS STATE OF ODISHA	SATYABRATA DASH VS	LINGARAJ P.S. /207 /2020 () //
149	D-ABLAPL/361/2024 ABLAPL/43/2024	SUNIL BAG VS STATE OF ODISHA	SOUMYAKANTA TRIPATHY VS	DUNGURIPALI /166 /2023 () //
150	D-ABLAPL/200/2024 ABLAPL/44/2024	SACHIN SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BARGAON /262 /2023 () //
151	D-ABLAPL/240/2024 ABLAPL/45/2024	CHANDAN SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIMAKHANDI /393 /2023 () //
152	D-ABLAPL/254/2024 ABLAPL/46/2024	BHABANI MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) 2(A)CC/0000051/2023
153	D-ABLAPL/230/2024 ABLAPL/47/2024	BASUDEV PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	PATKURA /422 /2023 () //
154	D-ABLAPL/231/2024 ABLAPL/48/2024	JITENDRA KHATUA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	KANTAMAL /89 /2023 () //
155	D-ABLAPL/373/2024 ABLAPL/49/2024	TUKU @ TUKUN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	GOPALPRASAD /350 /2023 () //
156	D-ABLAPL/355/2024 ABLAPL/50/2024	DR.SATYENDRA PRAKASH VERMA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BISRA /180 /2023 () //
157	D-ABLAPL/374/2024 ABLAPL/51/2024	PRAMOD KUMAR JENA @ BANA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR TOWN /362 /2023 S.D.J.M.,JAJPUR(Jajapur ) CT/0002215/2023
158	D-ABLAPL/375/2024 ABLAPL/52/2024	SK. SADAM MOHAMMAD @ SK. SAHAM MOHAMMAD VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOPALPUR /243 /2023 () //
159	D-ABLAPL/381/2024	DIPTI RANJAN BEHERA	BIRAJA PRASAD NANDA	TALCHER TOWN /732 /2023

**ORISSA HIGH COURT**

**CASES REGISTERED REPORT AS ON :05/01/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/ LOWER COURT CASE /DISTRICT</b>
	ABLAPL/53/2024	VS STATE OF ODISHA	VS	() //